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Title: Need to sanction adequate funds for providing relief to the coconut growers in Karnataka affected by coconut disease 'NWSI PEEDE'.

SHRI M. SHIVANNA (CHAMRAJANAGAR): "NWSI PEEDE" is the name of the coconut tree disease which has created havoc in Karnataka State especially in my Constituency Chamarajanagara. Due to this disease the size of the coconuts is reduced to one fourth of its original size. The stem of the trees is also shrinking and they are falling one after another before they could give the yield. According to an estimation 1.5 crore trees have been destroyed by this disease. Earlier the Government had provided relief whenever the coconut crop growers were in trouble. However, in the instant case the State has not come out with any relief measure so far.

I urge the Hon'ble Union Minister of Agriculture and request the Hon'ble Prime Minister of India to release Rs. 1000 crores to Karnataka as a relief measure for the coconut crop growers in the State.

13.00 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.

14.00 hrs.

The Lok Sabha reassembled after Lunch at fourteen of the clock.

(Mr. Speaker in the Chair)